

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION

Dated, Shillong the, 10th August, 2026

No.HCM.II/288/2013-Estt/102 : In pursuance of the Full Court Resolution dated 29th July, 2026 and in exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 7 of the High Court of Meghalaya (Recruitment of Service and condition of Service of Officers and Staff) Rules, 2019, the Hon'ble the Chief Justice, High Court of Meghalaya is pleased to promote the following staff of this Registry to the post indicated against the name w.e.f the date of her joining:

Sl.No	Name	Present Post	Name of the post promoted
1	Smti Jacqueline Pyngrope	Junior Administrative Assistant	Senior Administrative Assistant, High Court of Meghalaya created vide Sanction No.LJ179- 74/6 dated 22 nd August, 1974 in the Pay Level-14 (Starting pay of Rs 43,700/-) with PSP of Rs 1000 p.m

REGISTRAR GENERAL

Memo No.HCM.II/288/2013-Estt/102-A

Dated, 10th August, 2026

Copy to :-

1. The Registrar –cum- PPS to the Hon'ble Chief Justice, High Court of Meghalaya for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S. to Hon'ble Mr. Justice H.S Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's information.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's information.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for his Lordship's information.
5. The Secretary to the Government of Meghalaya Law (A) Department, Shillong for kind information.
6. All Registrars/Joint-Registrars/Deputy Registrars/ Assistant Registrars, High Court of Meghalaya, Shillong for favour of kind information.

7. The Accountant General (A&E), Meghalaya, Shillong for kind information and necessary action.
8. The Treasury Officer, Shillong South Treasury, Shillong for kind information.
- ✓ 9. The Manager IT, High Court of Meghalaya, Shillong for uploading the same in the official website.
10. The Accountant-cum-Cashier for kind information and necessary action.
11. The concerned staff for kind information and necessary action Personal File of the staff concerned.
12. Office file.



REGISTRAR GENERAL

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10/8/16